Title: Issue regarding dishonouring the statue of Dr. B.R.Ambedkar, Father of the Indian Constitution in Karnataka.

SHRIM. SHIVANNA (CHAMRAJANAGAR): Mr. Speaker, Sir, first of all, let me thank you for giving me opportunity to raise this very sensitive issue.

Agitations are going on at Bagalkot and all over the State of Karnataka regarding dishonouring the Statue of Dr. Ambedkar, the Father of our Constitution. Similarly, the photograph of Dr. Ambedkar which was in Government offices in Karnataka has been removed. The down trodden, Harijans and Girijans all over the State of Karnataka are agitating and taking out processions and the situation may go out of control. The photographs of the Father of our Nation and the Father of our Constitution are there in the Government Officers. I do not understand how these photographs are removed and they are dishonoured. It is easy to frame the Constitution to any nation. But India consists of hundreds of castes, religions and languages. Hence, it is a very tough task. Dr. Ambedkar succeeds in his effort and gave us this Constitution.

\*English Translation of the speech originally delivered in Kannada.

A law should be enacted in this Parliament to keep photographs of the Father of our Constitution and the Father of our Nation in all the Panchayat, Zilla Parishads and other Govt. offices.

MR. SPEAKER: Now, Shri M. Shivanna. It is a matter nothing to do with the Centre. Something has happened in your Karnataka Office.

SHRI M. SHIVANNA: Sir, please give me one minute.

MR. SPEAKER: You see, nobody can affect the memory or the prestige of either the Father of the Nation or Dr. Ambedkar. Their position is supreme and unique. Anything done by anybody will not affect their position in this country.

SHRIM. SHIVANNA: Sir, what has happened in Karnataka is…...(interruptions)

MR. SPEAKER: Therefore, what is happening in Karnataka is not the matter.

SHRIM. SHIVANNA: Sir, it is a matter because this is a Central matter.

MR. SPEAKER: It is for the State Government to do.

SHRI M. SHIVANNA: Sir, I would conclude in one minute.

MR. SPEAKER: I make an observation from the Chair, from the Parliament that nothing should be done in any way to disrespect them.

SHRI M. SHIVANNA: Sir, I thank you for your kind observation. I hope and believe that such incidents do not occur again, not only in Karnataka but anywhere in the country. Sir, I once again thank you and with these words, I conclude my speech. ...

**ेक्स-कार्क करकन्पक :** बहादत्क करपुर्वक्क बक्क हरू। बहाद पुक्क पुक्क क्रकाइय्याप्त पुक्क क्रका क्रा-ट्र पुक्क क्रका क्रा-ट्र पुक्क क्र